

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

3.M.A. 2607/2019

IN

C.P. 773/2017

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.08.2019**

NAME OF THE PARTIES: Arya Mittara

v/s.

Marke Precitech Pvt Ltd

SECTION 241-242 OF COMPANIES ACT, 2013.

ORDER

Both sides present. At request, list this matter on 16.09.2019.

SD/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)